NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION

PETITION NUMBER : TCP/21/2016

NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani

NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others

(In the matter of Argus Enterprises (P) Limited)

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
M. Jan	jashree 1 ahush 4 Associatus	For Petitionero	M. Tayas
	a Pagkasu	to Ry	Gruna Junas
Anupou	na kumal 15 R. Parthacarath	y for R2, R3	- Xuntama tu
FA1 loc	73	<u>ORDER</u>	

Ms M Jayashree, counsel for petitioners present. Ms Anupama Kumar, counsel for R2 & R3 and Shri Chandra Prakash, counsel for R4 are present. Counsel for petitioner sought time for submitting arguments since they are yet to receive some important documents. The matter may posted alongwith TCP 13/2016. Put up on **05.07.2017** at **10.30** A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)